

(92)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 244/94
IN
D.A. NO. 1264/91

New Delhi this the 2nd day of January, 1995

HON'BLE SHRI JUSTICE S. K. DHAON, VICE CHAIRMAN
HON'BLE SHRI B. N. DHOUNDIYAL, MEMBER (A)

Son Pal S/O Ramji Lal,
R/O 1/28, Laxmi Nagar,
Lalita Park, Gali. No.1,
Delhi-92.

... Applicant

(By Advocate Shri V. P. Sharma)

Versus

1. Shri Masih-uz-zaman,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Shri R. N. Aggo,
D.R.M., Delhi,
New Delhi.

... Respondents

(By Advocate Shri R. L. Dhawan)

ORDER (ORAL)

Shri Justice S. K. Dhaon —

To the counter affidavit filed on behalf of the respondents, a copy of order dated 9.12.1994 issued by the Assistant Personnel Officer, Divisional Railway Manager's Office, New Delhi, has been annexed. This order indicates that the competent authority has decided to offer to the applicant appointment as a substitute Shunting Porter in grade Rs.750-940 RPS. In view of this document, this application is not pressed by the learned counsel for the applicant. Accordingly, it is dismissed. Notice issued is hereby discharged.

There shall be no orders as to costs.

B. N. Dh-1/1
(B. N. Dhoundiyal)
Member (A)

/as/

S. K. D
(S. K. Dhaon)
Vice Chairman